

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).10766/2011

THE STATE OF UTTAR PRADESH
THROUGH COLLECTOR & ANR.

APPELLANT(S)

VERSUS

MEERUT DEVELOPMENT AUTHORITY
THROUGH ITS SECRETARY

RESPONDENT(S)

Date : 26-09-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s)

Mr.Manoj K. Mishra, Adv.
Mr.Rajeev Kumar Dubey, Adv.
Mr.Kamlendra Mishra, AOR

For Respondent(s)

Mr.Sudhir Kulshreshtha, Adv.
Ms.Sushma Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matter after two weeks.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master